

ITEM NO.8

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. APOORV SINGH

Criminal Appeal No(s). 1855/2026

SAHEENBANO & ANR.

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

Date : 28-07-2026 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Amol Chitravanshi, Adv.
Mr. A.j. Akhtar, Adv.
Ms. Mridula Ray Bharadwaj, AOR

For Respondent(s) :

Mr. Bhakti Vardhan Singh, AOR
Ms. Prachi Bajpai, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1 to 3 are duly represented and have already filed reply.

Respondent no.4 is duly represented. Opportunity to file reply has already been declined.

As per office report, soft Copy of the original records from the High Court as well as the Trial Court alongwith English Translation has been received and the same has been provided to the Counsels for the parties through e-mail.

Registry to process the matter for listing before the Hon'ble Court as per rules.

Copy of this Record of proceeding be furnished to the concerned ld. Advocate-on-record for information and compliance.

APOORV SINGH
Registrar

HJ